

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s HVR Projects Private Limited

Sl.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s HVR Projects Private Limited
2.	Date of incorporation of corporate debtor	17.12.2012
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies,Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102WB2012PTC189246
5.	Address of the registered office and principal office (if any) of corporate debtor	Address of Registered Office:103/20, Foreshore Road,Near Jain Hospital Bus Stop, Howrah West Bengal 711102
6.	Date of closure of Insolvency Resolution Process	03.01.2022
7.	Liquidation commencement date of corporate debtor	Date of order : 04th January 2022 Order received on 12th January 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Sabir Kanti Mazumder IBBI Reg. No. IBBI/IPA-001/IP-P01161/2018-19/11903
9.	Address and e-mail of the liquidator, as registered with the Board	Address:155/A Unique Park, Behala, Kolkata 700034 PIN:700034 E mail address: sabirk01@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:155/A Unique Park, Behala, Kolkata 700034 PIN:700034 Email address for correspondence with the liquidator:liq.hvrppl@gmail.com
11.	Last date for submission of claims	11th February 2022 (30 days from the date of order received by the Liquidator)

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **M/s HVR Projects Private Limited** on 4th January 2022.

The stakeholders of **M/s HVR Projects Private Limited** are hereby called upon to submit their claims with proof on or before 11th February 2022, to the liquidator at the address mentioned against item No.10.

The Public Announcement was published on 6th January 2022 in the Financial Express, Kolkata Edition, in English;Aajkal, Kolkata Edition, in Bengali;The Times of India, Nagpur Edition, in English; and Navarashtra, Nagpur Edition, in Marathi language and the last date of submission of claims was published as 3rd February 2022. The liquidation order by the Hon'ble National Company Law Tribunal Kolkata Bench, received by the liquidator on 12th January 2022, ordered for publication of Public Announcement in the Financial Express ,Kolkata Edition, in English; Ekdin, Kolkata Edition, in Bengali; The Times of India, Nagpur Edition, in English ; and Maharashtra Times, Nagpur Edition ,in Marathi language. As such the Public Announcement has been published on 14th January 2022 in the Financial Express, Kolkata Edition in English ; Ekdin, Kolkata Edition in Bengali; Aajkal, Kolkata Edition, in Bengali;The Times of India, Nagpur Edition, in English; Maharashtra Times, Nagpur Edition in Marathi language; and Navarashtra ,Nagpur Edition, in Marathi language .The stakeholders are hereby notified that last date of submission of claims is 14th February 2022 instead of 3rd February 2022 ,as was mentioned in the Public announcement of 6th January 2022.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.gov.in/downloadform.html>.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Sd/

Sabir Kanti Mazumder

Date : 14th January,2022

Liquidator of HVR Projects Private Limited

Place: Kolkata

IBBI Reg. No. IBBI/IPA-001/IP-P01161/2018-19/11903